

Annexure 1

Name of the corporate debtor: STERLING INTERNATIONAL ENTERPRISES LIMITED | Date of commencement of liquidation :18-11-2021 | List of stakeholders as on:22-09-2023

List of secured financial creditors

SI. No.	Name of creditor	Details of claim received		Amount of claim admitted	Nature of claim	Amount covered by security interest	Details of claim admitted			Amount covered by guarantee	% share in total amount of claims admitted	Amount of contingent claim	Amount of any mutual dues, that may be set off	Amount of claim rejected	Amount of claim under verification	Remarks, if any
		Date of receipt	Amount claimed				Whether security interest relinquished? (Yes/No)	Details of Security Interest								
1	JM Financial Asset Reconstruction Company Limited	16/12/2021	Principal	50,00,00,000	-	Secured Loan assign from SICOM	1,08,71,57,989	No	Annexure 1	-	0	-	-	1,08,71,57,989	-	The loan is availed by UPPL and CD have provided the Exclusive first charge on the properties mentioned in the claim. CD is not a corporate guarantor and nor a co-borrower. Hence the claim stands rejected.
			Interest	58,71,57,989												
				1,08,71,57,989												